

suspended due to heavy flood in April 1991;

(b) if so, whether there is any proposal to resume the train; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Yes, Sir.

(c) Expected to be restored by 30-9-1991.

Tourism Development in Maharashtra

4678. PROF. ASHOK ANANDRAO DESHMUKH:
SHRI GOVINDRAO NIKAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether proposals for tourism development from the Government of Maharashtra are pending with the Union Government;

(b) if so, the details thereof; and

(c) the present stage of these proposals?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) A proposal for construction of a Yatri Niwas at Latur has been received from the State Government of Maharashtra.

(b) and (c) The State Government has been requested to certify transferability of land to the Central Government which is a pre-requisite for release of funds. The Department has yet to receive such a certificate from Government of Maharashtra.

Development of Tourists Sports in Maharashtra

4679. PROF. ASHOK ANANDRAO DESHMUKH:
SHRI RAMCHANDRA VEERAPPA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of foreign and domestic tourists visited tourist sports in Maharashtra during 1990-91 and upto June 30, 1991;

(b) the steps being taken to develop more tourist sports to promote tourist traffic in that State; and

(c) the total amount given by the Union Government to Maharashtra for the tourism development programmes in the State during the last two years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The relevant statistics are not available from the State Government.

(b) The development of tourist spots to promote tourism is primarily the responsibility of the State Government.

(c) The Central Government sanctioned Rs. 8.3 lakhs and Rs. 142.61 lakhs for tourism development programmes in Maharashtra during 1989-90 and 1990-91 respectively.

LPG Agencies in Pauri Garhwal and Chamoli

4680. SHRI BHUVAN CHANDRA KHANDURI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the towns in Pauri Garhwal

and Chamoli districts where cooking gas agencies have been provided alongwith the places where the Government plan to provide more cooking gas agencies during 1991-92; and

(b) whether the Government contemplate to provide cooking gas agencies at Block levels to meet the requirements of the consumer in the region ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Pauri, Srinagar, Lansdowne, Kotdwara, Kolagarh and Gopeshwar. At present no additional LPG distributorship is planned in these Districts during 1991-92.

Restriction on Supply of Petroleum Products in Pauri Garhwal and Chamoli Districts

4681. SHRI BHUVAN CHANDRA KHANDURI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have imposed restrictions on the sale of petroleum products in Pauri Garhwal and Chamoli districts of Uttar Pradesh;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to remove the hardships faced by the people of these districts ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) No, Sir.

(b) and (c) Does not arise.

Cases of Terminal benefits of Railway Employees

4682. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of RAILWAYS be pleased to state :

(a) the number of cases of terminal benefits due for settlement in the Railways, zone-wise:

(b) since when are these pending;

(c) the reasons for their pendency for such a long time: and

(d) the steps taken to finalise those cases expeditiously ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Air service for Akola

4683. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state :

(a) whether air-service for Akola in Maharashtra has been suspended;

(b) if so, the reasons therefor;

(c) whether provisions have been made in the Eighth Five Year Plan for restoration of this service on regular basis by lengthening the air-strip at Akola;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The services have been suspen-